financial sector under the Prevention of Money Laundering Act, 2002 (PMLA) and disseminates information to relevant intelligence/investigation agencies and regulators of financial sector.

Tourist visa on arrival facility

3175. SHRI TARIQ ANWAR:

SHRIR.C. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of countries which have been provided with the facility of Tourist Visa on Arrival for promotion of tourism in the country;
 - (b) to what extent the above relaxation helps in increasing tourism in the country;
- (c) whether it is true that many countries are asking for providing them the facility of Tourist Visa on Arrival; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) The Government of India has provided Tourist Visa on Arrival (TVOA) facility for the citizens of 11 countries *viz.* Japan, Singapore, Finland, Luxembourg, New Zealand, Cambodia, Laos, Vietnam, Philippines, Myanmar and Indonesia for promotion of tourism in the country. 17671 nationals of above mentioned countries availed the TVOA facility upto November, 2011.

- (c) No formal request has been received in the Ministry of Home Affairs to provide facility of TVOA, from any other country.
 - (d) Does not arise.

Inquiry against NGOs for funding political activities

3176. SHRI ANIL MADHAV DAVE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry has ordered an inquiry against NGOs for funding political activities using funds/donations received from abroad; and
 - (b) if so, the details thereof?